

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 52

Dated Guwahati, the 21st June, 2021

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to assign/ re-assign the Courts and Office Chambers of the following Hon'ble Judges as under: -

Sl.No	Name of Hon'ble Judges	Court No.
1.	Hon'ble Mr. Justice Sanjay Kumar Medhi	Court No. 15
2.	Hon'ble Mr. Justice Nani Tagia	Court No.16
3.	Hon'ble Mr. Justice Manish Choudhury	Court No.17
4.	Hon'ble Mr. Justice Soumitra Saikia	Court No.18
5.	Hon'ble Mr. Justice Parthiv Jyoti Saikia	Court No.19
6.	Hon'ble Mr. Justice S. Hukato Swu	Court No.20
7.	Hon'ble Mr. Justice Robin Phukan	Court No.21

By Order,

Sd/- Romen Baruah

REGISTRAR (ADMIN)

Memo No. HC III - 77/ 2005/2548-2562 /G dated 21st June,2021.

Copy forwarded to: -

1. The Registrar (Vigilance/Judl./Admn./Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. He/She is requested to place the Order before Hon'ble Judge stationed at respective Outlying Benches.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati. He/She is directed to move to the respective PS rooms attached with Chambers of Hon'ble Judges.
9. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Order in the website of the Gauhati High Court.*
10. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.

11. The Court Manager, Gauhati High Court, Guwahati
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. He is requested to make necessary arrangement in this regard.
13. The Court Master, Court No. (_____), Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


21.6.2024
REGISTRAR (ADMIN)